

(2)

Central Administrative Tribunal
Principal Bench

O.A. No. 1329 of 2000

New Delhi, dated this the 25th January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. Nem Singh,
Principal Scientist & Head
Goat Health Division,
Central Institute for Research
on Goats, Mathdoo,
P.O. Farha,
Mathur, U.P.

.. Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Secretary,
Indian Council for Agricultural
Research, Krishi Bhawan,
New Delhi.
2. Union of India through
the Secretary,
Dept. of Agricultural
Research & Education (Dare),
Krishi Bhawan,
New Delhi.
3. Chairman,
Agricultural Scientists
Recruitment Board,
Krishi Anusandhan Bhawan,
PUSA,
New Delhi-110012.

.. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Gupta states that this O.A. has come infructuous as applicant has been granted the relief prayed for. Under the circumstances the O.A. is dismissed as having become infructuous.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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